

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH
SPECIAL BENCH (COURT - II)

(IB)-731(ND)2019

CORAM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

DR. DEEPTI MUKESH
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.12.2019.

NAME OF THE COMPANY: M/s. Concept Incorporation V/s. M/s. DCP India Pvt. Ltd.

UNDER SECTION 9 OF IBC CODE, 2016

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
Present:		Mr. Prithvi Rohan Kapur, Mr. Saaduzzaman, Advocates for the Petitioner		

ORDER

The matter has to be considered by the Regular Bench. List it before the Regular Bench on 18th December, 2019.



(L.N. Gupta)
Member (T)



(Dr. Deepti Mukesh)
Member (J)